GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:4951 ANSWERED ON:26.04.2010 ENHANCEMENT OF PENSION

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to enhance the pension under Employees` Pension Scheme (EPS), 1995;
- (b) if so, whether the Government has constituted a Committee to look into various issues including enhancement of pension pertaining to EPS, 1995;
- (c) if so, the recommendations made by the Committee and the action taken by the Government thereon;
- (d) whether the Government has received any representations/ suggestions/complaints from various stakeholders/unions/pensioners in this regard; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a) to (c): The Central Government has constituted an Expert Committee to review the Employees' Pension Scheme, 1995, whose report is to be submitted to the Government.
- (d) & (e): The main suggestions/representations/complaints received on Employees' Pension Scheme, 1995 primarily cover the following:
- $\tilde{A}\frac{1}{4}$ Increase in minimum pension.
- ü Increase of rate of contribution of employers and Government towards Employees' Pension Scheme, 1995.
- ü Grant of Additional Relief regularly.
- ü Increase in the maximum salary limit.
- ü Pension at par with Central Government.
- ü Restoration of provisions of Commutation and Return of Capital.
- ü DA to pensioners linked with cost of index.

The suggestions are placed before the Expert Committee for necessary consideration and recommendation.